Committee has been constituted for preparing an official formulary on Ayurvedic drugs.

[English]

### Avurvedic Medical System

3274. SHRI YASHWANTRAO PATIL: will the Minister of HEALTH AND FAMILY WELFARE be pleased to State:

- (a) whether the Government propose to encourage Ayurvedic medical systems; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND TAMILY WALFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) and (b) The Government of India is committed to encourage Ayurvedic and other Indian Systems of Medicine as a part of total health care delivery programme. Steps initiated in this regard are: improvement in quality of education; promotion of research; development of medicinal plans; laying of pharmacopoeial standards; and provision of drug testing facilities, etc.

## Basic Needs of Family Welfare Facilities in Himachal Pradesh

3275. SHRI D. D. KHANORIA:
Will the Minister of HEALTH AND
FAMILY WELFARE be pleased be
to state:

(a) the number of Primary Health Centres, Health and Family Welfare 91-L/B(N)403LSS-6(a) Training Centres, Community Health Centres and Sub-centres including Village Heath Guides serving in the Himachal Pradesh;

- (b) whether those are sufficient to cater to the needs; and
- (c) if not, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI. D. K. THARADEVI SIDHA-RATHI): (a) As per information available, 201 Primary Health Centres, one Health and Family Welfare Training Centre. 35 Community Health Centres and 1502 Sub-centres were functioning in Himachal Pradesh on 31-3-1990. There were 3667 Village Health Guides (VHGs) working in the State as on 31-12-90.

- (b) The norms of CHC have been achieved. In Sub-centres and PHC, however, they are close to achieving the targets. A comparative statement of norms and achievement is given in the attached statement.
- (c) (i) The targets fixed by Planning Commission in 91-92 under the Minimum Needs Programme is:

PHC--5

CHC-3

(ii) No new Sub-Centres/VHG under Central funding are proposed anywhere in the country. This is due to financial constraints.

#### STATEMENT

\$. No.	Institution	Targets	Achievement
1 CHC		35	35
2 PHC .		227	201
3 Sub-Centre	· · · · · · · · · · · · · · · · · · ·	1512	1502
4 H & FWTC		1	1
5 VHG			
Trained			5591
Working			3667

#### Allotment of Shops in Anand Vihar

3276. SHRI RAMASHRAY PRA-SAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased state:

- (a) whether the Kendriya Bhandar (Central Government Employees' Consumer Coop. Society Ltd.) has requested for the allotment of shops in the DDA Market, Anand Vihar (Trans-Yamuna) on nominal rent as recommended by the Government;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DE-VELOPMENT (SHRI M. ARUNA-CHALAM): (a) No, Sir. (b) and (c) Question does not arise.

# Kendriya Vidyalayas Employees under Jurisdiction of CAT

3277. SHRI PHOOL CHAND VERMA: Will the Minister of HU-MAN RESOURCE DEVELOPMENT be pleased to state:

- (b) whether All India Kendriya Vidyalaya Teachers Association has been pressing for bringing employees of Kendriya Vidyalayas Sangathan under the jurisdiction of Central Administrative Tribunal (CAT); and
- (b) if so, the reaction of the Government thereto?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Yes,